

**MINUTES OF THE VC MEETING NO.10 (2021-22) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 31.01.2022 AT 3:00 PM, UDYOG BHAWAN, NEW DELHI**

Meeting No.10 (2021-22) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Shri Vijay Kumar, Addl. DGFT at 3:00 PM on 31.01.2022, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following members attended the meeting:-
- Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
  - Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
  - Shri Himanshu P. Pandit, Assistant, Safety and Security Studies Division, Department of Atomic Energy
  - Representative from supply & Bio- Refinery, MoPNG

In attendance:

- Shri S.K. Mohapatra, Deputy DGFT
- Shri Ram Paul Singh, FTDO

3. Altogether 245 applications (including 78 deferred cases) were considered by the EFC, out of which 66 cases were approved including 55 cases on post facto basis, 7 cases were rejected & closed and remaining 172 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE  
(DoAC&FW) (Seed Cases)**

| S. No. | Name of the Firm            | File No.                 | Item Description                        | Date of receipt of application | Decision of EFC / remark                                                                                                                                                      |
|--------|-----------------------------|--------------------------|-----------------------------------------|--------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.     | Heer Impex                  | 51442/AM21               | Acacia Nilotica Seeds                   | 18.02.2021                     | Deferred due to want of comments /NOC from DoAC&FW (Trade Division) (Last Defferment).                                                                                        |
| 2.     | A2Z Export Company          | HQRXEXLAPPLY00113143AM22 | EDIBLE FRUIT OR NUT TREES AND PLANT     | 12.06.2021                     | Deferred due to want of comments/NOC from DoAC&FW (Trade Division). Also, the firm has been asked to provide clarification on the description of the item. (Last Defferment). |
| 3.     | ABBAS NURUDDIN VAGHJIPURWAL | HQRXEXLAPPLY00115486AM22 | Seeds: Nuxvomica, dried ripe seed       | 15.06.2021                     | Deferred due to want of comments/NOC from DoAC&FW (Trade Division). (Last Defferment).                                                                                        |
| 4.     | SANGRAM TRADERS             | HQRXEXLAPPLY00159338AM22 | SEEDS, Onion, Hybrid Rice (Paddy) seeds | 10.08.2021                     | Deferred due to want of comments / NOC from DoAC&FW. Applicant has to file a separate new application for Hybrid Rice (Paddy) seeds with DoAC&FW                              |

*MS*

|     |                                         |                              |                                                                                                                                                                                                                                                                                                                                                      |            |                                                                                                                                                                                                                                                           |
|-----|-----------------------------------------|------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                                         |                              |                                                                                                                                                                                                                                                                                                                                                      |            | in the Performa issued by them.                                                                                                                                                                                                                           |
| 5.  | Botanika                                | HQRXEXLAPPLY0017596<br>9AM22 | Crocus sativus flower bulbs                                                                                                                                                                                                                                                                                                                          | 02.09.2021 | <b>Deferred</b> due to want of comments / NOC from DoAC&FW(Trade Division) (Last Deferrment).                                                                                                                                                             |
| 6.  | SRI SAI FORESTRY                        | HQRXEXLAPPLY0018604<br>0AM22 | a.Acacia mangium Seeds<br>b. Grevillea robusta Seeds<br>c.Pterocarpus Santalinus<br>d. Santalum Album Seeds<br>e. Tectonal Grandis (Teak) Seeds<br>f. Dalbergia spp Seeds<br>g. Mahogani Seeds<br>h. Pongamia Pinnata Seeds<br>i. Jacaranda Seeds<br>j. Mimusops spp (spanich cherry) Seeds<br>k. Eucalyptus camaldulensis Seeds<br>l. Caryota Seeds | 17.09.2021 | <b>Deferred</b> due to want of comments / NOC from DoAC&FW (Trade & Seed Division) .                                                                                                                                                                      |
| 7.  | SRI SAI FORESTRY                        | HQRXEXLAPPLY0018604<br>2AM22 | a.Tectonal Grandis (Teak) Seeds<br>b. Santalum Album Seeds<br>c. Pterocarpus Santalinus                                                                                                                                                                                                                                                              | 17.09.2021 | <b>Deferred</b> due to want of comments / NOC from DoAC&FW (Trade & Seed Division) .                                                                                                                                                                      |
| 8.  | SEEDWORKS INTERNATIONAL PRIVATE LIMITED | HQRXEXLAPPLY0021861<br>3AM22 | Hybrid Rice (Paddy ) seeds                                                                                                                                                                                                                                                                                                                           | 20.10.2021 | Based on the comments received from D/o AC&FW vide OM No. 1-150/2021-SD.IV (270TH EXIM - Export -26) dated 23.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 9.  | SEEDWORKS INTERNATIONAL PRIVATE LIMITED | HQRXEXLAPPLY0021863<br>3AM22 | Hybrid Rice (Paddy ) seeds                                                                                                                                                                                                                                                                                                                           | 20.10.2021 | Based on the comments received from D/o AC&FW vide OM No. 1-150/2021-SD.IV (270TH EXIM - Export -27) dated 23.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 10. | BAYER BIOSCIENCE PRIVATE LIMITED        | HQRXEXLAPPLY0026638<br>3AM22 | Hybrid Rice (Paddy ) seeds                                                                                                                                                                                                                                                                                                                           | 26.11.2021 | Based on the comments received from D/o AC&FW vide OM No. 1-150/2021-SD.IV (270TH EXIM - Export -28) dated 23.12.2021 export license was issued to                                                                                                        |

11/11

|     |                                            |                          |                                                  |            |                                                                                                                                                                                                                                                           |
|-----|--------------------------------------------|--------------------------|--------------------------------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                                            |                          |                                                  |            | the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b>                                                                                                                                                    |
| 11. | BAYER BIOSCIENCE PRIVATE LIMITED           | HQRXEXLAPPLY00266657AM22 | Hybrid Rice (Paddy ) seeds                       | 26.11.2021 | Based on the comments received from D/o AC&FW vide OM No. 1-150/2021-SD.IV (270TH EXIM - Export -31) dated 23.12.2021 export license was issued to<br><br><b>EFC has approved the case on Post facto basis</b>                                            |
| 12. | BAYER BIOSCIENCE PRIVATE LIMITED           | HQRXEXLAPPLY00268307AM22 | Hybrid Rice (Paddy ) seeds                       | 28.11.2021 | Based on the comments received from D/o AC&FW vide OM No. 1-150/2021-SD.IV (270TH EXIM - Export -29) dated 23.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 13. | BAYER BIOSCIENCE PRIVATE LIMITED           | HQRXEXLAPPLY00268375AM22 | Hybrid Rice (Paddy ) seeds                       | 28.11.2021 | Based on the comments received from D/o AC&FW vide OM No. 1-150/2021-SD.IV (270TH EXIM - Export -30) dated 23.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 14. | BLOOM-UP CARGO AND FREIGHT PRIVATE LIMITED | HQRXEXLAPPLY00273043AM22 | NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY) | 02.12.2021 | Based on the comments received from D/o AC&FW vide OM No. 1-179/2020-SD.IV (Pt-VIII)(Item No. 8) dated 23.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b>     |

*APR.*

|     |                                         |                              |                                                     |            |                                                                                                                                                                                                                                                                                           |
|-----|-----------------------------------------|------------------------------|-----------------------------------------------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 15. | KAMAKHYA<br>TRADE LINK                  | HQRXEXLAPPLY0027482<br>3AM22 | NON BASMATI RICE PADDY (OTHER<br>THAN SEED QUALITY) | 04.12.2021 | Based on the<br>comments received<br>from D/o AC&FW vide<br>OM No. 1-179/2020-<br>SD.IV (Pt-VIII)(Item No.<br>9) dated 23.12.2021<br>export license was<br>issued to the firm with<br>the approval of<br>Chairman EFC<br><br><b>EFC has approved the<br/>case on Post facto<br/>basis</b> |
| 16. | SIDDHI<br>VINAYAK<br>TRADING<br>COMPANY | HQRXEXLAPPLY0027783<br>6AM22 | NON BASMATI RICE PADDY (OTHER<br>THAN SEED QUALITY) | 07.12.2021 | Based on the<br>comments received<br>from D/o AC&FW vide<br>OM No. 1-179/2020-<br>SD.IV (Pt-VIII)(Item No.<br>6) dated 23.12.2021<br>export license was<br>issued to the firm with<br>the approval of<br>Chairman EFC<br><br><b>EFC has approved the<br/>case on Post facto<br/>basis</b> |
| 17. | SHIVAY<br>TRADERS                       | HQRXEXLAPPLY0027823<br>0AM22 | NON BASMATI RICE PADDY (OTHER<br>THAN SEED QUALITY) | 07.12.2021 | Based on the<br>comments received<br>from D/o AC&FW vide<br>OM No. 1-179/2020-<br>SD.IV (Pt-VIII)(Item No.<br>7) dated 23.12.2021<br>export license was<br>issued to the firm with<br>the approval of<br>Chairman EFC<br><br><b>EFC has approved the<br/>case on Post facto<br/>basis</b> |
| 18. | MAA LAXMI<br>GALLA<br>BHANDAR           | HQRXEXLAPPLY0028089<br>4AM22 | NON BASMATI RICE PADDY (OTHER<br>THAN SEED QUALITY) | 09.12.2021 | Based on the<br>comments received<br>from D/o AC&FW vide<br>OM No. 1-179/2020-<br>SD.IV (Pt-VIII)(Item No.<br>4) dated 23.12.2021<br>export license was<br>issued to the firm with<br>the approval of<br>Chairman EFC<br><br><b>EFC has approved the</b>                                  |

21/12/21

|     |                                                               |                              |                                                     |            | case on Post facto basis                                                                                                                                                                                                                                                                                                           |
|-----|---------------------------------------------------------------|------------------------------|-----------------------------------------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 19. | SRI KRISHNA<br>STEAM RICE &<br>OIL MILL<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0028153<br>4AM22 | NON BASMATI RICE PADDY (OTHER<br>THAN SEED QUALITY) | 10.12.2021 | Based on the comments received from D/o AC&FW vide OM No. 1-179/2020-SD.IV (Pt-VIII)(Item No. 5) dated 23.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b>                                                                              |
| 20. | JAI MATA DI<br>ENTERPRISES                                    | HQRXEXLAPPLY0028516<br>3AM22 | NON BASMATI RICE PADDY (OTHER<br>THAN SEED QUALITY) | 14.12.2021 | Based on the comments received from D/o AC&FW vide OM No. 1-179/2020-SD.IV (Pt-VIII)(Item No. 3) dated 23.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b>                                                                              |
| 21. | BAJRANG<br>TRADERS                                            | HQRXEXLAPPLY0028583<br>5AM22 | rice boiled husk                                    | 14.12.2021 | <b>Deferred</b> due to want of affidavit from from the firm. Comments have been received from D/o AC&FW vide OM No. 1-179/2020-SD.IV (Pt-VIII)(Item No. 2) dated 23.12.2021. However, firm has failed to submit the undertaking as required by DGFT. Last reminder to be issued to the firm for submitting the required documents. |

AS

|     |                                                       |                              |                                                   |            |                                                                                                                                                                                                                                                                                         |
|-----|-------------------------------------------------------|------------------------------|---------------------------------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 22. | MAHINDRA<br>AGRI<br>SOLUTIONS<br>LIMITED              | HQRXEXLAPPLY0028697<br>0AM22 | Hybrid Rice (Paddy) seeds                         | 15.12.2021 | <b>Deferred</b> due to want<br>of comments / NOC<br>from DoAC&FW                                                                                                                                                                                                                        |
| 23. | FRIENDSHIP<br>TRADERS                                 | HQRXEXLAPPLY0029147<br>9AM22 | Non Basmati Rice Paddy Other than<br>seed quality | 20.12.2021 | <b>Approved</b> on the basis<br>of comments/ NOC<br>received from<br>DoAC&FW vide O.M.<br>No. 1-179/2020-<br>SD.IV (Pt-VIII)(Item No.<br>1) dated 23.12.2021 for<br>export of 5000 MT Non<br>Basmati Rice Paddy<br>Other than seed<br>quality to Nepal by<br>M/s Friendship<br>Traders. |
| 24. | SAVANNAH<br>SEEDS<br>PRIVATE<br>LIMITED               | HQRXEXLAPPLY0029196<br>6AM22 | Hybrid Rice Seeds                                 | 20.12.2021 | <b>Approved</b> on the basis<br>of comments/ NOC<br>received from<br>DoAC&FW vide O.M.<br>No. 1-151/2021-<br>SD.IV (271st EXIM-<br>Export-21) dated<br>28.01.2021 for export<br>of 33 Kgs Hybrid Rice<br>seeds to Bangladesh<br>by M/s Savannah<br>Seeds Private Limited.               |
| 25. | HANUMAN<br>GALLA<br>BHANDAR                           | HQRXEXLAPPLY0030302<br>9AM22 | Non Basmati Rice Paddy Other than<br>seed quality | 31.12.2021 | <b>Deferred</b> due to want<br>of comments / NOC<br>from DoAC&FW                                                                                                                                                                                                                        |
| 26. | YASH<br>CORPORATION                                   | HQRXEXLAPPLY0030405<br>6AM22 | Non Basmati Rice Paddy Other than<br>seed quality | 31.12.2021 | <b>Deferred</b> due to want<br>of comments / NOC<br>from DoAC&FW                                                                                                                                                                                                                        |
| 27. | CORTEVA<br>AGRISCIENCE<br>SEEDS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0031012<br>7AM22 | Hybrid Rice Seeds                                 | 06.01.2022 | <b>Deferred</b> due to want<br>of comments / NOC<br>from DoAC&FW                                                                                                                                                                                                                        |
| 28. | CORTEVA<br>AGRISCIENCE<br>SEEDS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0031055<br>2AM22 | Hybrid Rice Seeds                                 | 07.01.2022 | <b>Deferred</b> due to want<br>of comments / NOC<br>from DoAC&FW                                                                                                                                                                                                                        |
| 29. | CORTEVA<br>AGRISCIENCE<br>SEEDS<br>PRIVATE            | HQRXEXLAPPLY0031055<br>4AM22 | Hybrid Rice Seeds                                 | 07.01.2022 | <b>Deferred</b> due to want<br>of comments / NOC<br>from DoAC&FW                                                                                                                                                                                                                        |

AS

|     |                                  |                              |                                                |            |                                                     |
|-----|----------------------------------|------------------------------|------------------------------------------------|------------|-----------------------------------------------------|
|     | LIMITED                          |                              |                                                |            |                                                     |
| 30. | GOSWAMI ENTERPRISES              | HQRXEXLAPPLY0032145<br>9AM22 | Non Basmati Rice Paddy Other than seed quality | 17.01.2022 | Deferred due to want of comments / NOC from DoAC&FW |
| 31. | SUDHIR GALA BHANDAR              | HQRXEXLAPPLY0032195<br>9AM22 | Non Basmati Rice Paddy Other than seed quality | 18.01.2022 | Deferred due to want of comments / NOC from DoAC&FW |
| 32. | BABLU DEY                        | HQRXEXLAPPLY0032382<br>8AM22 | Non Basmati Rice Paddy Other than seed quality | 19.01.2022 | Deferred due to want of comments / NOC from DoAC&FW |
| 33. | M/S. SHRISTI SIDDHARTH TRADING   | HQRXEXLAPPLY0032519<br>6AM22 | Non Basmati Rice Paddy Other than seed quality | 20.01.2022 | Deferred due to want of comments / NOC from DoAC&FW |
| 34. | BAYER BIOSCIENCE PRIVATE LIMITED | HQRXEXLAPPLY0032566<br>8AM22 | Hybrid Rice Seeds- Sample                      | 20.01.2022 | Deferred due to want of comments / NOC from DoAC&FW |

### Department of Animal Husbandry and Dairying

|     |                         |                              |                                                                                                        |            |                                                                                                                                                                                                                                          |
|-----|-------------------------|------------------------------|--------------------------------------------------------------------------------------------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 35. | Lankesh Tiwari          | HQRXEXLAPPLY0011606<br>2AM22 | PADDY HUSK                                                                                             | 16.06.2021 | Based on the comments received from DoAHD vide OM No. L-110102(1)/132/2021-Trade (E-19694) dated 13.01.2022 export license was issued to the firm with the approval of Chairman EFC<br><br>EFC has approved the case on Post facto basis |
| 36. | Nowrangroy Agro Pvt Ltd | HQRXEXLAMEND001278<br>26AM22 | Wheat Bran                                                                                             | 01.07.2021 | Deferred due to want of comments / NOC from DoAHD.                                                                                                                                                                                       |
| 37. | A To Z Export Company   | HQRXEXLAPPLY0012983<br>8AM22 | Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets. | 02.07.2021 | Deferred due to want of comments / NOC from DoAHD.                                                                                                                                                                                       |
| 38. | Yash Traders            | HQRXEXLAPPLY0014381<br>0AM22 | RICE HUSK, RICE STRAW                                                                                  | 21.07.2021 | Deferred due to want of comments / NOC from DoAHD.                                                                                                                                                                                       |
| 39. | TAPAN TRADERS           | HQRXEXLAPPLY0015116<br>6AM22 | WHEAT BRAN                                                                                             | 30.07.2021 | Deferred due to want of comments / NOC from DoAHD.                                                                                                                                                                                       |

*Handwritten signature/initials*

|     |                                                      |                              |                                                                  |            |                                                                                                                                                                                                                                          |
|-----|------------------------------------------------------|------------------------------|------------------------------------------------------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 40. | AMIT ENTERPRISE                                      | HQRXEXLAPPLY0015231<br>8AM22 | WHEAT BRAN                                                       | 02.08.2021 | Deferred due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 41. | A2Z EXPORT COMPANY                                   | HQRXEXLAPPLY0015270<br>0AM22 | RICE HUSK, CHURA BHUNSA, BRAN AND HUSK                           | 03.08.2021 | Deferred due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 42. | GHOSH DAIRY FARM                                     | HQRXEXLAPPLY0016626<br>4AM22 | COWS (MALE/FEMALE)                                               | 19.08.2021 | Rejected on the basis of comments received from DoAHD in an EFC meeting no 10 held on 31.01.2021. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD.                                                         |
| 43. | NARWAL DAIRY FARM                                    | HQRXEXLAPPLY0017331<br>1AM22 | A. Murrah Milking Buffalo<br>B. Murrah Buffalo Bull<br>C. Calves | 29.08.2021 | Deferred due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 44. | Sagwadi Education & Goushala Public Charitable Trust | 50227 / AM20                 | Bovine Embryos                                                   | 10.01.2020 | Based on the comments received from DoAHD vide OM No. L-110102(1)/17/2020-Trade (E-14951) dated 22.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><br>EFC has approved the case on Post facto basis  |
| 45. | SHEETAL ENTERPRISE                                   | HQRXEXLAPPLY0021668<br>5AM22 | WHEAT BRAN                                                       | 19.10.2021 | Deferred due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 46. | YASHAVANT KUMAR GUPTA                                | HQRXEXLAPPLY0022413<br>1AM22 | PADDY HUSK (CHURA BHUNSA)                                        | 24.10.2021 | Deferred due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 47. | SANDEEP KUMAR KESARWANI                              | HQRXEXLAPPLY0022999<br>6AM22 | WHEAT STRAW                                                      | 28.10.2021 | Deferred due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 48. | ANSH TRADING                                         | HQRXEXLAPPLY0023588<br>1AM22 | PADDY HUSK                                                       | 30.10.2021 | Deferred due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 49. | KHASA MURRAH BUFFALO FARMS                           | HQRXEXLAPPLY0023720<br>4AM22 | BUFFALO SEMEN                                                    | 31.10.2021 | Based on the comments received from DoAHD vide OM No. L-110102(1)/259/2021-Trade (E-20739) dated 03.01.2021 export license was issued to the firm with the approval of Chairman EFC<br><br>EFC has approved the case on Post facto basis |
| 50. | GURU SMARTH EXPORT                                   | HQRXEXLAPPLY0024741<br>9AM22 | PADDY HUSK                                                       | 10.11.2021 | Deferred due to want of comments / NOC from DoAHD                                                                                                                                                                                        |



|     |                                              |                              |                           |            |                                                                                                                                                                                                                                                 |
|-----|----------------------------------------------|------------------------------|---------------------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 51. | LIPU BEGAM                                   | HQRXEXLAPPLY0024936<br>0AM22 | WHEAT BRAN FLAKES (CHOKER | 11.11.2021 | Based on the comments received from DoAHD vide OM No. L-110102(1)/262/2021-Trade (E-20747) dated 13.01.2022 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 52. | HISAR BOVINE SPERM STATION & RESEARCH CENTER | HQRXEXLAPPLY0025509<br>4AM22 | FROZEN BOVINE SEMEN       | 16.11.2021 | Based on the comments received from DoAHD vide OM No. L-110101(1)/269/2021-Trade (E-20801) dated 27.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 53. | ACCENT DEALTRADE PRIVATE LIMITED             | HQRXEXLAPPLY0025915<br>2AM22 | WHEAT BRAN                | 19.11.2021 | <b>Rejected</b> on the basis of comments received from DoAHD in an EFC meeting no 10 held on 31.01.2021. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD                                                          |
| 54. | SHOHAG ENTERPRISE                            | HQRXEXLAPPLY0026057<br>1AM22 | WHEAT BRAN                | 21.11.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 55. | SUSANTA BISWAS                               | HQRXEXLAPPLY0027193<br>6AM22 | WHEAT BRAN                | 01.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 56. | D P ENTERPRISES                              | HQRXEXLAPPLY0027196<br>7AM22 | WHEAT BRAN                | 01.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 57. | BIDHATA SUPPLIERS                            | HQRXEXLAPPLY0027323<br>0AM22 | WHEAT BRAN                | 02.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 58. | WESTERN LITES                                | HQRXEXLAPPLY0027324<br>8AM22 | WHEAT BRAN                | 02.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 59. | ZARAH ENTERPRISE                             | HQRXEXLAPPLY0027460<br>9AM22 | WHEAT BRAN                | 03.12.2021 | Based on the comments received from DoAHD vide OM No. L-110102(1)/277/2021-Trade (E-20907) dated 21.01.2022 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post</b>             |

ncf.

|     |                                   |                              |                      |            | facto basis                                                                                                                                                                                                                                     |
|-----|-----------------------------------|------------------------------|----------------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 60. | ZARAH ENTERPRISE                  | HQRXEXLAPPLY0027461<br>1AM22 | WHEAT BRAN           | 03.12.2021 | Based on the comments received from DoAHD vide OM No. L-110102(1)/277/2021-Trade (E-20907) dated 21.01.2022 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 61. | MINATI TRADERS                    | HQRXEXLAPPLY0027505<br>4AM22 | WHEAT BRAN           | 04.12.2021 | Based on the comments received from DoAHD vide OM No. L-110102(1)/277/2021-Trade (E-20907) dated 21.01.2022 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 62. | CALGARA WORLDWIDE PRIVATE LIMITED | HQRXEXLAPPLY0027518<br>5AM22 | WHEAT BRAN           | 04.12.2021 | Based on the comments received from DoAHD vide OM No. L-110102(1)/277/2021-Trade (E-20907) dated 21.01.2022 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 63. | MECTEC INDUSTRIES                 | HQRXEXLAPPLY0028418<br>2AM22 | WHEAT BRAN           | 13.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 64. | RAJ IMPEX                         | HQRXEXLAPPLY0028497<br>3AM22 | WHEAT BRAN           | 14.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 65. | MAHAMAYA STORES                   | HQRXEXLAPPLY0028599<br>3AM22 | WHEAT BRAN           | 14.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 66. | RADHAKRISHNA ENTERPRISE           | HQRXEXLAPPLY0028685<br>4AM22 | WHEAT BRAN           | 15.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 67. | SAHA INTERNATIONAL                | HQRXEXLAPPLY0028693<br>2AM22 | WHEAT BRAN           | 15.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 68. | M K TRADERS                       | HQRXEXLAPPLY0028753<br>4AM22 | Moisture 12% Maximum | 16.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 69. | JAI BABA LOKENATH                 | HQRXEXLAPPLY0029042<br>9AM22 | WHEAT BRAN           | 18.12.2021 | Based on the comments received from DoAHD vide OM                                                                                                                                                                                               |

*Handwritten signature/initials*

|     |                                  |                                  |            |            |                                                                                                                                                                                                                                                 |
|-----|----------------------------------|----------------------------------|------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                                  |                                  |            |            | No. L-110102(1)/277/2021-Trade (E-20907) dated 21.01.2022 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b>                                                   |
| 70. | MARUTI INTERNATIONAL             | MARUTI INTERNATIONAL             | WHEAT BRAN | 18.12.2021 | Based on the comments received from DoAHD vide OM No. L-110102(1)/277/2021-Trade (E-20907) dated 21.01.2022 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 71. | SREE GOPAL RICE MILL             | SREE GOPAL RICE MILL             | WHEAT BRAN | 18.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 72. | ONWARD COMMODEAL PRIVATE LIMITED | ONWARD COMMODEAL PRIVATE LIMITED | WHEAT BRAN | 20.12.2021 | Based on the comments received from DoAHD vide OM No. L-110102(1)/277/2021-Trade (E-20907) dated 21.01.2022 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 73. | NOWRANGROY AGRO PRIVATE LIMITED  | HQRXEXLAPPLY00294428AM22         | WHEAT BRAN | 22.12.2021 | <b>Approved</b> on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/277/2021-Trade (E-20907) dated 21.01.2022 for export of 3600 MT Wheat Bran to Bangladesh by M/s Nowrangroy Agro Private Limited.                     |
| 74. | SHYAMAL ENTERPRISE               | HQRXEXLAPPLY00297543AM22         | WHEAT BRAN | 25.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |
| 75. | BROTHERS TRADING                 | HQRXEXLAPPLY00301751AM22         | WHEAT BRAN | 30.12.2021 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                                        |

965.

|     |                                             |                              |            |            |                                                                                                                                                                                                                               |
|-----|---------------------------------------------|------------------------------|------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 76. | BDB EXPORTS<br>PRIVATE<br>LIMITED           | HQRXEXLAPPLY0030404<br>8AM22 | WHEAT BRAN | 31.12.2022 | <b>Approved</b> on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/6/2022-Trade (E-21081) dated 21.01.2022 for export of 240000 Kgs Wheat Bran to Bangladesh by M/s BDB Exports Private Limited.      |
| 77. | KALCO<br>CORPORATION                        | HQRXEXLAPPLY0030585<br>5AM22 | WHEAT BRAN | 03.01.2022 | <b>Approved</b> on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/6/2022-Trade (E-21081) dated 21.01.2022 for export of 7000 MT Wheat Bran to Bangladesh by M/s Kalco Corporation.                   |
| 78. | SHREE<br>EXPORTS                            | HQRXEXLAPPLY0030596<br>8AM22 | WHEAT BRAN | 03.01.2022 | <b>Approved</b> on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/6/2022-Trade (E-21081) dated 21.01.2022 for export of 5000 MT Wheat Bran to Bangladesh by M/s Shree Exports                        |
| 79. | GHOSH<br>EXPORT &<br>IMPORT<br>ENTERPRISE   | HQRXEXLAPPLY0030597<br>2AM22 | WHEAT BRAN | 03.01.2022 | <b>Approved</b> on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/6/2022-Trade (E-21081) dated 21.01.2022 for export of 5000 MT Wheat Bran to Bangladesh by M/s Ghosh Export & Import Enterprise.    |
| 80. | RAGHUBIR<br>RETAILERS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0030693<br>2AM22 | WHEAT BRAN | 04.01.2022 | <b>Approved</b> on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/6/2022-Trade (E-21081) dated 21.01.2022 for export of 10000 MT Wheat Bran to Bangladesh by M/s Raghubir Retailers Private Limited. |
| 81. | S V JUTE<br>INDUSTRIES                      | HQRXEXLAPPLY0030700<br>8AM22 | WHEAT BRAN | 04.01.2022 | <b>Deferred</b> due to want of comments / NOC from DoAHD                                                                                                                                                                      |
| 82. | SUMIT<br>COMMERCIAL<br>CO                   | HQRXEXLAPPLY0030711<br>4AM22 | WHEAT BRAN | 04.01.2022 | <b>Approved</b> on the basis of comments/ NOC received from DoAHD vide O.M No. L-110102(1)/6/2022-Trade (E-21081) dated 21.01.2022 for export of 5000 MT Wheat                                                                |

*Handwritten signature/initials*

|     |                                                  |                              |                                                                                                                        |            |                                                         |
|-----|--------------------------------------------------|------------------------------|------------------------------------------------------------------------------------------------------------------------|------------|---------------------------------------------------------|
|     |                                                  |                              |                                                                                                                        |            | Bran to Bangladesh<br>by M/s Sumit<br>Commercial Co.    |
| 83. | LARGE WINGS<br>INTERNATIONAL                     | HQRXEXLAPPLY0031370<br>4AM22 | WHEAT BRAN                                                                                                             | 10.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 84. | TRADE EXIM                                       | HQRXEXLAPPLY0031506<br>3AM22 | WHEAT BRAN                                                                                                             | 11.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 85. | BIKRAM<br>ENGINEERING<br>&<br>COMBUSTION         | HQRXEXLAPPLY0031515<br>0AM22 | WHEAT BRAN                                                                                                             | 11.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 86. | TRUST<br>INTERNATIONAL                           | HQRXEXLAPPLY0031654<br>5AM22 | WHEAT BRAN                                                                                                             | 12.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 87. | BABLU DEY                                        | HQRXEXLAPPLY0031671<br>7AM22 | RICE BRAN                                                                                                              | 12.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 88. | A F AIR VOICE                                    | HQRXEXLAPPLY0031766<br>5AM22 | WHEAT BRAN                                                                                                             | 13.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 89. | ANNAPURNA<br>MILLING<br>COMPANY                  | HQRXEXLAPPLY0031788<br>8AM22 | WHEAT BRAN                                                                                                             | 13.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 90. | MARUTI<br>INTERNATIONAL                          | HQRXEXLAPPLY0031794<br>9AM22 | WHEAT BRAN                                                                                                             | 13.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 91. | BALAJI EXIM<br>ENTERPRISES<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0031858<br>3AM22 | WHEAT BRAN                                                                                                             | 14.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 92. | AMASHA<br>IMPEX<br>PRIVATE<br>LIMITED            | HQRXEXLAPPLY0031893<br>0AM22 | Moisture Content: 12% max Crude<br>Potein: 13.5 - 15% Crude Fat: 2.5%<br>min Crude Fibre: 12% max Total Ash:<br>1% max | 14.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 93. | VASU & SONS                                      | HQRXEXLAPPLY0032402<br>1AM22 | ANIMAL FEED SUPPLEMENT<br>WHEAT BRAN                                                                                   | 19.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 94. | S R EXPORT                                       | HQRXEXLAPPLY0032484<br>8AM22 | WHEAT BRAN                                                                                                             | 20.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |

*Handwritten signature*

|     |                              |                              |            |            |                                                         |
|-----|------------------------------|------------------------------|------------|------------|---------------------------------------------------------|
| 95. | TRUST<br>INTERNATIONAL       | HQRXEXLAPPLY0032773<br>6AM22 | WHEAT BRAN | 22.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 96. | MITRA<br>TRADERS             | HQRXEXLAPPLY0032773<br>7AM22 | WHEAT BRAN | 22.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 97. | YASH<br>TRADERS              | HQRXEXLAPPLY0032778<br>3AM22 | WHEAT BRAN | 22.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 98. | ALO IMPEX                    | HQRXEXLAPPLY0032992<br>0AM22 | WHEAT BRAN | 24.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 99. | P.S.INTERNATI<br>ONAL TRADES | HQRXEXLAPPLY0033116<br>2AM22 | WHEAT BRAN | 24.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |
| 100 | TAPAN<br>TRADERS             | HQRXEXLAPPLY0033131<br>9AM22 | WHEAT BRAN | 25.01.2022 | Deferred due to want<br>of comments / NOC<br>from DoAHD |

### Ministry of Environment Forest and Climate Change

#### (SU Division)

|     |                      |                              |                                                                                   |            |                                                                                                                                                                                                                                                                                                |
|-----|----------------------|------------------------------|-----------------------------------------------------------------------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 101 | AQSA<br>ENTERPRISES  | HQRXEXLAPPLY0019523<br>8AM22 | Red Sanders wood furniture parts -<br>Confiscated - Government of<br>Karnataka    | 27.09.2021 | Deferred due to want<br>of comments /NOC<br>from MoEF&CC (SU<br>Division). As sought by<br>MoEF&CC (SU<br>Division), DGFT vide<br>OM<br>01/91/180/007/AM2<br>2/EC(E-29345) dated<br>22.12.2021 has<br>furnished the<br>definition of value<br>added product in case<br>of Red sanders wood.    |
| 102 | RAATI RAJAN<br>IMPEX | HQRXEXLAPPLY0019926<br>7AM22 | RED SANDERS WOOD IN VAP FORM<br>OBTAINED FROM ARTIFICIAL<br>ORIGIN FROM PATTALAND | 01.10.2021 | Deferred due to want<br>of comments /NOC<br>from MoEF&CC (SU<br>Division). ). As sought<br>by MoEF&CC (SU<br>Division), DGFT vide<br>OM<br>01/91/180/007/AM2<br>2/EC(E-29345) dated<br>22.12.2021 has<br>furnished the<br>definition of value<br>added product in case<br>of Red sanders wood. |
| 103 | RAATI RAJAN<br>IMPEX | HQRXEXLAPPLY0023763<br>6AM22 | RED SANDERS WOOD IN VAP FORM<br>OF FURNITURE SIZES                                | 01.11.2021 | Deferred due to want<br>of comments /NOC<br>from MoEF&CC (SU<br>Division). ). As sought<br>by MoEF&CC (SU<br>Division), DGFT vide<br>OM                                                                                                                                                        |

|                     |                                      |                              |                                                                                                                                                                                                                                                                                                                                          |            |                                                                                                                                                                                                                                                                                                                                                                                                                               |
|---------------------|--------------------------------------|------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                     |                                      |                              |                                                                                                                                                                                                                                                                                                                                          |            | 01/91/180/007/AM2<br>2/EC(E-29345) dated<br>22.12.2021 has<br>furnished the<br>definition of value<br>added product in case<br>of Red sanders wood.                                                                                                                                                                                                                                                                           |
| 104                 | RURAL<br>ARTISANS<br>CRAFT<br>CENTER | HQRXEXLAPPLY0029269<br>5AM22 | Red Sanders Wood Square Logs<br>(PTEROCARPUS SANTALINUS) in<br>from of rectangular and square<br>wooden blocks, Parts of various sizes<br>of furniture (maximum cross section<br>size : 15 cm x15cm x2.5Mtr)<br>Red Sanders Wood Square Logs<br>(PTEROCARPUS SANTALINUS) in<br>from of rectangular and square<br>wooden blocks, Parts of | 21.12.2021 | <b>Deferred</b> due to want<br>of comments /NOC<br>from MoEF&CC (SU<br>Division)                                                                                                                                                                                                                                                                                                                                              |
| 105                 | I BRAND                              | HQRXEXLAPPLY0031821<br>1AM22 | Red Sanders Wood Piece(sample) of<br>Cultivated Land - Dimensions<br>(Diameter 10 CM & Length 10 CM)                                                                                                                                                                                                                                     | 14.01.2022 | <b>Deferred</b> due to want<br>of comments /NOC<br>from MoEF&CC (SU<br>Division)                                                                                                                                                                                                                                                                                                                                              |
| <b>(Ozone Cell)</b> |                                      |                              |                                                                                                                                                                                                                                                                                                                                          |            |                                                                                                                                                                                                                                                                                                                                                                                                                               |
| 106                 | CHEMPLAST<br>SANMAR<br>LIMITED       | HQRXEXLAPPLY0029288<br>5AM22 | Monochloro Difluoro Methane<br>(Refrigerant R-22 or HCFC-22) for CY<br>2022                                                                                                                                                                                                                                                              | 21.12.2021 | <b>Approved</b> on the basis<br>of Comments/ NOC<br>received from M/o<br>EF&CC (Ozone cell)<br>vide O.M No.<br>11/14/2022-OC dated<br>06.01.2022 for export<br>of 300 MT Monochloro<br>Difluoro Methane<br>(Refrigerant R-22 or<br>HCFC-22) for CY<br>2022 to countries<br>signatory of Montreal<br>Protocol on<br>Substances that<br>deplete the ozone layer<br>for calendar year 2022<br>by M/s Chemplast<br>Sanmar Limited |
| 107                 | PACIFIC<br>ENTERPRISE                | HQRXEXLAPPLY0031337<br>8AM22 | Halon - 1301                                                                                                                                                                                                                                                                                                                             | 10.01.2022 | <b>Deferred</b> due to want<br>of comments /NOC<br>from MoEF&CC<br>(Ozone cell)                                                                                                                                                                                                                                                                                                                                               |
| 108                 | CURIA INDIA<br>PRIVATE<br>LIMITED    | HQRXEXLAPPLY0032261<br>4AM22 | Bromofluoromethane (Export for<br>Feedstock purpose only)                                                                                                                                                                                                                                                                                | 18.01.2022 | <b>Approved</b> on the basis<br>of comments/ NOC<br>received from M/o<br>EF&CC (Ozone cell)<br>vide O.M No.<br>11/14/2017-OC dated<br>24.01.2022 for export<br>of 113.344 Kg<br>Bromofluoromethane<br>(Export for Feedstock<br>use for manufacture<br>of Fluticasone<br>Propionate and<br>Fluticasone Furoate)<br>to Singapore by M/s                                                                                         |

985.

|                                    |                                            |                              |                                                              |            |                                                                                                                                                                                                     |
|------------------------------------|--------------------------------------------|------------------------------|--------------------------------------------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                                    |                                            |                              |                                                              |            | Curia India Private Limited.                                                                                                                                                                        |
| <b>Department of Atomic Energy</b> |                                            |                              |                                                              |            |                                                                                                                                                                                                     |
| 109                                | SUKASO<br>CERACOLORS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0025848<br>8AM22 | ZIRCOMAT 5 Micron / 325 Mesh -<br>Powder (Ceramic Opacifier) | 19.11.2021 | Based on the comments received from DAE vide email dated 24.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b> |
| 110                                | SUKASO<br>CERACOLORS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0026520<br>9AM22 | ZIRCOMAT 5 Micron / 325 Mesh -<br>Powder (Ceramic Opacifier) | 25.11.2021 | Based on the comments received from DAE vide email dated 24.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b> |
| 111                                | SUKASO<br>CERACOLORS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0028385<br>0AM22 | ZIRCOMAT 5 Micron / 325 Mesh -<br>Powder (Ceramic Opacifier) | 13.12.2021 | Based on the comments received from DAE vide email dated 11.01.2022 export license was issued to the firm with the approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b> |
| 112                                | SUKASO<br>CERACOLORS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0028533<br>1AM22 | ZIRCOMAT 5 Micron / 325 Mesh -<br>Powder (Ceramic Opacifier) | 14.12.2021 | Based on the comments received from DAE vide email dated 11.01.2022 export license was issued to the firm with the approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b> |
| 113                                | SUKASO<br>CERACOLORS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0030191<br>0AM22 | ZIRCOMAT 5 Micron / 325 Mesh -<br>Powder (Ceramic Opacifier) | 30.12.2021 | <b>Deferred</b> due to want of comments/NOC from DAE                                                                                                                                                |
| 114                                | SUKASO<br>CERACOLORS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0032478<br>1AM22 | ZIRCOMAT 5 Micron / 325 Mesh -<br>Powder (Ceramic Opacifier) | 20.01.2022 | <b>Deferred</b> due to want of comments/NOC from DAE                                                                                                                                                |



|     |                                            |                              |                                                              |            |                                                     |
|-----|--------------------------------------------|------------------------------|--------------------------------------------------------------|------------|-----------------------------------------------------|
| 115 | SUKASO<br>CERACOLORS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY0033281<br>5AM22 | ZIRCOMAT 5 Micron / 325 Mesh -<br>Powder (Ceramic Opacifier) | 27.01.2022 | Deferred due to want<br>of comments/NOC<br>from DAE |
|-----|--------------------------------------------|------------------------------|--------------------------------------------------------------|------------|-----------------------------------------------------|

### Ministry of Petroleum & Natural Gas

|      |                      |                              |                         |            |                                                                                                                                                                                                                                                                                                     |
|------|----------------------|------------------------------|-------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 116. | SERAPHIC<br>PRODUCTS | HQRXEXLAPPLY0029446<br>4AM22 | Denatured Ethyl Alcohol | 22.12.2021 | Rejected on the basis<br>of comments received<br>from M/o PNG vide<br>O.M No. P-<br>12019(11)/19/2020-<br>Supply (E-33857)<br>dated 10.01.2022<br>wherein MoPNG has<br>not recommended for<br>export of 1200000 Lts<br>Denatured Ethyl<br>Alcohol to Saudia<br>Arabia by M/s<br>Seraphic Products.. |
|------|----------------------|------------------------------|-------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|

### Ministry of Mines

|      |                                                           |                              |                   |            |                                                            |
|------|-----------------------------------------------------------|------------------------------|-------------------|------------|------------------------------------------------------------|
| 117. | ADAPTIWISE<br>MANAGEMENT<br>CONSULTING<br>PRIVATE LIMITED | HQRXEXLAPPLY0025487<br>8AM22 | Farm Soil Samples | 16.11.2021 | Deferred due to want<br>of comments/NOC<br>from M/o Mines. |
|------|-----------------------------------------------------------|------------------------------|-------------------|------------|------------------------------------------------------------|

### DPIIT

|      |                     |                              |                  |            |                                                                                                                                                                                                                                                                                                                  |
|------|---------------------|------------------------------|------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 118. | ZB<br>ENTERPRISES   | HQRXEXLAPPLY00275553<br>AM22 | OLD NEWSPAPERS   | 04.12.2021 | Rejected on the basis<br>of comments<br>received from DPIIT<br>vide O.M No. P-<br>20014/10/2021-<br>PAPER dated<br>30.12.2021 wherein<br>Department has not<br>recommended for<br>export of 1500 MT Old<br>Newspaper by M/s ZB<br>Enterprises due to<br>deficiency of raw<br>material of fibre in the<br>country |
| 119. | RAJESHREE<br>EXPORT | HQRXEXLAPPLY00294671<br>AM22 | WASTE NEWS PAPER | 22.12.2021 | Rejected on the basis<br>of comments received<br>from DPIIT vide O.M<br>No. P-<br>20014/10/2021-<br>PAPER dated<br>31.12.2021 wherein<br>Department has not<br>recommended for<br>export of 100 MT<br>waste newspaper to<br>Tanzania by M/s<br>Rajeshree Export due<br>to deficiency of raw                      |

|                                                                          |                                 |                              |                                                                     |            |                                                                                                                                                                                                                     |
|--------------------------------------------------------------------------|---------------------------------|------------------------------|---------------------------------------------------------------------|------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                                                                          |                                 |                              |                                                                     |            | material of fibre in the country.                                                                                                                                                                                   |
| <b>Miscellaneous Applications</b>                                        |                                 |                              |                                                                     |            |                                                                                                                                                                                                                     |
| 120.                                                                     | ISGEC HEAVY ENGINEERING LIMITED | HQRXEXLAPPLY00249149<br>AM22 | CROWN OF 800 T Mechanical Press (made up of second hand components) | 11.11.2021 | <b>Deferred.</b> Matter to be taken up on file.                                                                                                                                                                     |
| 121.                                                                     | SAMCO LIFE SCIENCES             | HQRXEXLAPPLY00274388<br>AM22 | WHITE SANDAL WOOD TREE SEEDS                                        | 03.12.2021 | <b>Closed.</b> Applicant has withdrawn the application.                                                                                                                                                             |
| 122.                                                                     | MURLIDHAR METALLINE INDUSTRIES  | HQRXEXLAPPLY00301315<br>AM22 | Trigger Bar                                                         | 29.12.2021 | <b>Deferred.</b> Matter to be taken up on file.                                                                                                                                                                     |
| <b>Ministry of Health &amp; Family Welfare/Deptt. of Pharmaceuticals</b> |                                 |                              |                                                                     |            |                                                                                                                                                                                                                     |
| <b>Remdesivir</b>                                                        |                                 |                              |                                                                     |            |                                                                                                                                                                                                                     |
| 123.                                                                     | AISHWARYA HEALTH CARE           | HQRXEXLAPPLY00254814<br>AM22 | Remdesivir for injection 100mg/vial                                 | 16.11.2021 | <b>Deferred</b> due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                          |
| 124.                                                                     | DR.REDDY'S LABORATORIES LTD     | HQRXEXLAPPLY00276293<br>AM22 | Remdesivir for Injection 100 mg/vial<br>-REDYX - Pack 1s            | 06.12.2021 | Based on the comments received from M/o HFW &Deptt. of Pharma dated 29.12.2021 export license was issued to the firm with the approval of Chairman EFC.<br><br><b>EFC has approved the case on Post facto basis</b> |
| 125.                                                                     | DR.REDDY'S LABORATORIES LTD     | HQRXEXLAPPLY00276305<br>AM22 | Remdesivir for Injection 100 mg/vial<br>-REDYX - Pack 1s            | 06.12.2021 | Based on the comments received from M/o HFW &Deptt. of Pharma dated 29.12.2021 export license was issued to the firm with the approval of                                                                           |

|      |                            |                              |                                                     |            |                                                                                                                                                                                                                     |
|------|----------------------------|------------------------------|-----------------------------------------------------|------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|      |                            |                              |                                                     |            | Chairman EFC.<br><br><b>EFC has approved the case on Post facto basis</b>                                                                                                                                           |
| 126. | MYLAN LABORATORIES LIMITED | HQRXEXLAPPLY00285891<br>AM22 | DESREM-REMDESIVIR FOI 100MG-1S-ROW                  | 14.12.2021 | Based on the comments received from M/o HFW &Deptt. of Pharma dated 29.12.2021 export license was issued to the firm with the approval of Chairman EFC.<br><br><b>EFC has approved the case on Post facto basis</b> |
| 127. | CADILA HEALTHCARE LIMITED  | HQRXEXLAPPLY00286384<br>AM22 | REMDESIVIR FOR INJECTION 100MG                      | 15.12.2021 | Based on the comments received from M/o HFW &Deptt. of Pharma dated 29.12.2021 export license was issued to the firm with the approval of Chairman EFC.<br><br><b>EFC has approved the case on Post facto basis</b> |
| 128. | HETERO LABS LIMITED        | HQRXEXLAPPLY00298311<br>AM22 | REMDESIVIR FOR INJECTION 100MG                      | 27.12.2021 | <b>Deferred</b> due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                          |
| 129. | HETERO LABS LIMITED        | HQRXEXLAPPLY00301159<br>AM22 | COVIFOR-INJECTION 100MG NO.1                        | 29.12.2021 | <b>Deferred</b> due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                          |
| 130. | BIOCON BIOLOGICS LIMITED   | HQRXEXLAPPLY00301915<br>AM22 | Remdesivir 100mg Powder for Inj (REMWIN)            | 30.12.2021 | <b>Deferred</b> due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                          |
| 131. | CIPLA LIMITED              | HQRXEXLAPPLY00310166<br>AM22 | Remdesivir Injection 100mg/vial (30 ml) / (CIPREMI) | 06.01.2022 | <b>Deferred</b> due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                          |
| 132. | CIPLA LIMITED              | HQRXEXLAPPLY00310244<br>AM22 | Remdesivir Injection 100mg/vial (30 ml) / (CIPREMI) | 06.01.2022 | <b>Deferred</b> due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                          |
| 133. | CIPLA LIMITED              | HQRXEXLAPPLY00313264<br>AM22 | Remdesivir Injection 100mg/vial (30 ml) / (CIPREMI) | 10.01.2022 | <b>Deferred</b> due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                          |
| 134. | CIPLA LIMITED              | HQRXEXLAPPLY00313329<br>AM22 | Remdesivir Injection 100mg/vial (30 ml) / (CIPREMI) | 10.01.2022 | <b>Deferred</b> due to want of comments/NOC                                                                                                                                                                         |

*Handwritten signature/initials*

|                       |                                   |                              |                                                       |            |                                                                                                                                                                                                                |
|-----------------------|-----------------------------------|------------------------------|-------------------------------------------------------|------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                       |                                   |                              |                                                       |            | from M/o HFW<br>&Deptt. of Pharma                                                                                                                                                                              |
| 135.                  | CIPLA LIMITED                     | HQRXEXLAPPLY00313330<br>AM22 | Remdesivir Injection 100mg/vial (30 ml) / (CIPREMI)   | 10.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                            |
| 136.                  | HETERO LABS LIMITED               | HQRXEXLAPPLY00313680<br>AM22 | REMDESIVIR FOR INJECTION 100MG                        | 10.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                            |
| 137.                  | MSN LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00314363<br>AM22 | Remdesivir (Inj Grade)                                | 11.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                            |
| <b>Amphotericin-B</b> |                                   |                              |                                                       |            |                                                                                                                                                                                                                |
| 138                   | CIPLA LIMITED                     | HQRXEXLAPPLY00268735<br>AM22 | Liposomal Amphotericin B Injection 50 mg (Phosome 50) | 29.11.2021 | Based on the comments received from M/o HFW &Deptt. of Pharma dated 29.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b> |
| 139                   | CIPLA LIMITED                     | HQRXEXLAPPLY00270698<br>AM22 | AMPHOTERICIN (Phosome) 50 mg liposomal injection      | 30.11.2021 | Based on the comments received from M/o HFW &Deptt. of Pharma dated 29.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b> |
| 140                   | CIPLA LIMITED                     | HQRXEXLAPPLY00270700<br>AM22 | AMPHOTERICIN (Phosome) 50 mg liposomal injection      | 30.11.2021 | Based on the comments received from M/o HFW &Deptt. of Pharma dated 29.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b> |
| 141                   | HEALTH BIOTECH LIMITED            | HQRXEXLAPPLY00273473<br>AM22 | Amphotericin B for Injection USP 50 mg (Lyophilized)  | 03.12.2021 | Based on the comments received from M/o HFW &Deptt. of Pharma dated 29.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b> |
| 142                   | CIPLA LIMITED                     | HQRXEXLAPPLY00273767         | Phosome 50 ( amphotericin B 50 mg                     | 03.12.2021 | Based on the comments received from M/o HFW                                                                                                                                                                    |

*Handwritten signature/initials*

|     |                                                              |                              |                                                                                       |            |                                                                                                                                                                                                                                                |
|-----|--------------------------------------------------------------|------------------------------|---------------------------------------------------------------------------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                                                              | AM22                         | liposomal injection                                                                   |            | &Deptt. of Pharma<br>dated 29.12.2021<br>export license was<br>issued to the firm with<br>the approval of<br>Chairman EFC<br><b>EFC has approved<br/>the case on Post<br/>facto basis</b>                                                      |
| 143 | GNH INDIA<br>PHARMACEUTI<br>CALS LIMITED                     | HQRXEXLAPPLY00273954<br>AM22 | Amphotericin B IP 50mg and<br>Liposomal Amphotericin-B for Inj. IP<br>50mg - AMBISOME | 03.12.2021 | Based on the<br>comments received<br>from M/o HFW<br>&Deptt. of Pharma<br>dated 29.12.2021<br>export license was<br>issued to the firm with<br>the approval of<br>Chairman EFC<br><b>EFC has approved<br/>the case on Post<br/>facto basis</b> |
| 144 | MISSIONPHAR<br>MA LOGISTICS<br>(INDIA)<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00282191<br>AM22 | Amphotericin B 50mg, Lyophilised                                                      | 10.12.2021 | Based on the<br>comments received<br>from M/o HFW<br>&Deptt. of Pharma<br>dated 29.12.2021<br>export license was<br>issued to the firm with<br>the approval of<br>Chairman EFC<br><b>EFC has approved<br/>the case on Post<br/>facto basis</b> |
| 145 | CELON<br>LABORATORIE<br>S PRIVATE<br>LIMITED                 | HQRXEXLAPPLY00282253<br>AM22 | AMPHOTERICIN B LIPOSOME<br>INJECTION 50MG (BRAND NAME:<br>AMBILON 50)                 | 10.12.2021 | Based on the<br>comments received<br>from M/o HFW<br>&Deptt. of Pharma<br>dated 29.12.2021<br>export license was<br>issued to the firm with<br>the approval of<br>Chairman EFC<br><b>EFC has approved<br/>the case on Post<br/>facto basis</b> |
| 146 | CELON<br>LABORATORIE<br>S PRIVATE<br>LIMITED                 | HQRXEXLAPPLY00282255<br>AM22 | AMPHOTERICIN B LIPOSOME<br>INJECTION 50MG (BRAND NAME:<br>AMBILON 50)                 | 10.12.2021 | Based on the<br>comments received<br>from M/o HFW<br>&Deptt. of Pharma<br>dated 29.12.2021<br>export license was<br>issued to the firm with<br>the approval of                                                                                 |

ACP

|     |                                       |                              |                                                                                                                                                                                              |            |                                                                                                                                                                                                                    |
|-----|---------------------------------------|------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                                       |                              |                                                                                                                                                                                              |            | Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b>                                                                                                                                           |
| 147 | UNITED BIOTECH PRIVATE LIMITED        | HQRXEXLAPPLY00288823<br>AM22 | AMPHOTIN 50 MG ,Generic Name: Amphotericin B Injection 50 mg, Lyophilized                                                                                                                    | 17.12.2021 | Based on the comments received from M/o HFW &Deptt. of Pharma dated 29.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 148 | SUN PHARMACEUTICAL INDUSTRIES LIMITED | HQRXEXLAPPLY00289342<br>AM22 | Amphotericin B Liposome for Injection 50mg/Vial ( Each 20ml vail contains Amphotericin B USP Liposome for Injection 50mg )                                                                   | 17.12.2021 | Based on the comments received from M/o HFW &Deptt. of Pharma dated 29.12.2021 export license was issued to the firm with the approval of Chairman EFC<br><br><b>EFC has approved the case on Post facto basis</b> |
| 149 | UNITED BIOTECH PRIVATE LIMITED        | HQRXEXLAPPLY00293800<br>AM22 | AMPHOTIN ,Generic Name: Amphotericin B Injection 50 mg                                                                                                                                       | 22.12.2021 | <b>Deferred</b> due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                         |
| 150 | GUFIC BIOSCIENCES LIMITED             | HQRXEXLAPPLY00297439<br>AM22 | AMPHOTERICIN B FOR INJECTION 50 MG                                                                                                                                                           | 25.12.2021 | <b>Deferred</b> due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                         |
| 151 | CAPLIN POINT LABORATORIES LIMITED     | HQRXEXLAPPLY00298496<br>AM22 | a. Amphotericin B for Injection USP 50 mg /vial ( Lyophilised) - 10 ml<br>b. Liposomal Amphotericin B Injection 50mg/ vial ( lyophilized) (for I V use only) ( For Exports Only) - 50mg vial | 27.12.2021 | <b>Deferred</b> due to want of comments/NOC from M/o HFW &Deptt. of Pharma                                                                                                                                         |
| 152 | LIFECARE INNOVATIONS                  | HQRXEXLAPPLY00303547         | Fungisome 50mg - Liposomal                                                                                                                                                                   | 31.12.2021 | <b>Deferred</b> due to want of comments/NOC from M/o HFW                                                                                                                                                           |

|     |                                    |                              |                                                  |            |                                                                     |
|-----|------------------------------------|------------------------------|--------------------------------------------------|------------|---------------------------------------------------------------------|
|     | PRIVATE LIMITED                    | AM22                         | Amphotericin B for Infusion                      |            | &Deptt. of Pharma                                                   |
| 153 | EMCURE PHARMACEUTICALS LIMITED     | HQRXEXLAPPLY00308542<br>AM22 | Liposomal Amphotericin B Injection<br>50 mg      | 05.12.2021 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 154 | EMCURE PHARMACEUTICALS LIMITED     | HQRXEXLAPPLY00319179<br>AM22 | Amphotericin 50000 IU Vial (Transport 50MG Vial) | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 155 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00324119<br>AM22 | AMPHONEX 50MG                                    | 19.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 156 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00324150<br>AM22 | Amphotret 50 Mg                                  | 19.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 157 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00324196<br>AM22 | AMPHOMUL 50MG                                    | 19.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 158 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00324215<br>AM22 | AMPHONEX50MG                                     | 19.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 159 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00324322<br>AM22 | Amphotret 50 Mg                                  | 19.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 160 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00324325<br>AM22 | AMPHOLIP 10MG                                    | 19.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 161 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00324899<br>AM22 | Amphotret 50 Mg                                  | 20.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 162 | BHARAT SERUMS AND                  | HQRXEXLAPPLY00324940         | AMPHONEX 50MG - 2000 Vials                       | 20.01.2022 | Deferred due to want of comments/NOC from M/o HFW                   |

4/15

|     |                                    |                              |                                                             |            |                                                                     |
|-----|------------------------------------|------------------------------|-------------------------------------------------------------|------------|---------------------------------------------------------------------|
|     | VACCINES LIMITED                   | AM22                         | Amphotret 50 Mg - 2000 Vials                                |            | &Deptt. of Pharma                                                   |
| 163 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00324961<br>AM22 | AMPHONEX 50MG - 2000 VIALS &<br>AMPHOTRET 50MG - 3500 VIALS | 20.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 164 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00324989<br>AM22 | AMPHONEX 50MG                                               | 20.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 165 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00324998<br>AM22 | Ampholip 50 Mg                                              | 20.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 166 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00325002<br>AM22 | AMPHONEX 50MG                                               | 20.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 167 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00325161<br>AM22 | AMPHONEX 50MG - 200 Vials<br>Amphotret 50 Mg - 1200 Vials   | 20.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 168 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00325166<br>AM22 | Ampholip 50 Mg                                              | 20.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 169 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00325180<br>AM22 | Amphotret 50 Mg                                             | 20.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 170 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00325203<br>AM22 | Ampholip 50 Mg 4200 Vials<br>Ampholip 100 Mg - 1000 Vials   | 20.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 171 | BHARAT SERUMS AND VACCINES LIMITED | HQRXEXLAPPLY00325205<br>AM22 | AMPHONEX 50MG                                               | 20.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |

108



|                 |                                                          |                              |                                                                    |            |                                                                                                                                                                                                                                                                             |
|-----------------|----------------------------------------------------------|------------------------------|--------------------------------------------------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 172             | BHARAT<br>SERUMS AND<br>VACCINES<br>LIMITED              | HQRXEXLAPPLY00325211<br>AM22 | AMPHONEX 50MG                                                      | 20.01.2022 | Deferred due to want<br>of comments/NOC<br>from M/o HFW<br>&Deptt. of Pharma                                                                                                                                                                                                |
| <b>Syringes</b> |                                                          |                              |                                                                    |            |                                                                                                                                                                                                                                                                             |
| 173             | INDIAN<br>IMMUNOLOGIC<br>ALS LIMITED                     | HQRXEXLAPPLY00310924<br>AM22 | Abhayrab 0.5 ML (Human Rabies<br>Vaccine with Diluent and syringe) | 07.01.2022 | Deferred . Matter has<br>been taken up on file.                                                                                                                                                                                                                             |
| 174             | HI-TECH<br>MEDICS<br>PRIVATE<br>LIMITED                  | HQRXEXLAPPLY00304358<br>AM22 | 0.5ml AD Syringe with Needle                                       | 01.01.2021 | Based on the criteria<br>& quota fixed vide<br>Trade Notice No. 20<br>dated 05.10.2021<br>export license was<br>issued to the firm for<br>export of 30,35,974<br>syringe with the<br>approval of Chairman<br>EFC<br><br>EFC has approved<br>the case on Post<br>facto basis |
| 175             | BIO MED<br>HEALTH CARE<br>PRODUCTS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00304474<br>AM22 | SYRINGES (SIZE: 3ML) WITH AND<br>WITHOUT NEEDLE                    | 01.01.2021 | Based on the criteria<br>& quota fixed vide<br>Trade Notice No. 20<br>dated 05.10.2021<br>export license was<br>issued to the firm for<br>export of 2803200<br>syringe with the<br>approval of Chairman<br>EFC<br><br>EFC has approved<br>the case on Post<br>facto basis   |
| 176             | BIO MED<br>HEALTH CARE<br>PRODUCTS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00304482<br>AM22 | SYRINGE (SIZE: 3ML) WITH AND<br>WITHOUT NEEDLE                     | 01.01.2021 | Based on the criteria<br>& quota fixed vide<br>Trade Notice No. 20<br>dated 05.10.2021<br>export license was<br>issued to the firm for<br>export of 1100000<br>syringe with the<br>approval of Chairman                                                                     |

*900*

|     |                                                          |                              |                                                                                                                                                                       |            |                                                                                                                                                                                                                                                                           |
|-----|----------------------------------------------------------|------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                                                          |                              |                                                                                                                                                                       |            | EFC<br>EFC has approved<br>the case on Post<br>facto basis                                                                                                                                                                                                                |
| 177 | BIO MED<br>HEALTH CARE<br>PRODUCTS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00304483<br>AM22 | SYRINGE (SIZE: 3ML) WITH AND<br>WITHOUT NEEDLE                                                                                                                        | 01.01.2021 | Based on the criteria<br>& quota fixed vide<br>Trade Notice No. 20<br>dated 05.10.2021<br>export license was<br>issued to the firm for<br>export of 1500000<br>syringe with the<br>approval of Chairman<br>EFC<br>EFC has approved<br>the case on Post<br>facto basis     |
| 178 | BIO MED<br>HEALTH CARE<br>PRODUCTS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00304485<br>AM22 | INSULIN SYRINGE (SIZE: 1ML-<br>100U/40U) WITH AND WITHOUT<br>NEEDLE                                                                                                   | 01.01.2021 | Deferred. Matter will<br>be submitted.<br>Clarification on insulin<br>syringes has been<br>received after the<br>prescribed timeline.                                                                                                                                     |
| 179 | BIO MED<br>HEALTH CARE<br>PRODUCTS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00304490<br>AM22 | SYRINGES (SIZE: 2ML) WITH AND<br>WITHOUT NEEDLES                                                                                                                      | 01.01.2021 | Based on the criteria<br>& quota fixed vide<br>Trade Notice No. 20<br>dated 05.10.2021<br>export license was<br>issued to the firm for<br>export of 650000<br>syringe with the<br>approval of Chairman<br>EFC<br>EFC has approved<br>the case on Post<br>facto basis      |
| 180 | SPM<br>MEDICARE<br>PRIVATE<br>LIMITED                    | HQRXEXLAPPLY00304768<br>AM22 | 0.5 ML AD SYRINGE, RIBBON<br>POUCH PACKING                                                                                                                            | 01.01.2021 | Based on the criteria<br>& quota fixed vide<br>Trade Notice No. 20<br>dated 05.10.2021<br>export license was<br>issued to the firm for<br>export of 3000000<br>syringe with the<br>approval of Chairman<br>EFC<br><br>EFC has approved<br>the case on Post<br>facto basis |
| 181 | HINDUSTAN<br>SYRINGES AND<br>MEDICAL<br>DEVICES          | HQRXEXLAPPLY00305208<br>AM22 | Sterilised Disposable Syringes with/<br>without needle 0.5ML AD<br>Syringes/2ML RUP Syringes/1ML<br>Disposable Syringes/1ML AD<br>Syringes / 3ML Disposable Syringes. | 02.01.2021 | Based on the criteria<br>& quota fixed vide<br>Trade Notice No. 20<br>dated 05.10.2021<br>export license was<br>issued to the firm for<br>export of 3,36,55,801<br>syringe with the                                                                                       |

108

|     |                                                |                              |                                                                                                                                                                                                                              |            |                                                                                                                                                                                                                                                 |
|-----|------------------------------------------------|------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     | LIMITED                                        |                              | (No insulin syringes)                                                                                                                                                                                                        |            | approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b>                                                                                                                                                                |
| 182 | HINDUSTAN SYRINGES AND MEDICAL DEVICES LIMITED | HQRXEXLAPPLY00305227<br>AM22 | Disposable Syringes with/without needle- 1ML Disposable Syringes, 0.5ML / 1ML Insulin Syringes, 2 ML RUP Syringes, 3ML Disposable Syringes, 2ML Disposable Syringes, 1ML AD Syringes - Total -18780400 (INSULIN - 91,70,000) | 02.01.2021 | Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 30,00,000 syringe with the approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b>   |
| 183 | LIFELONG MEDITECH PRIVATE LIMITED              | HQRXEXLAPPLY00305558<br>AM22 | Syringes with or w/o needle for 1ML, 2ML and 3ML                                                                                                                                                                             | 03.01.2021 | Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 2,00,59,167 syringe with the approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b> |
| 184 | LUPIN LIMITED                                  | HQRXEXLAPPLY00306076<br>AM22 | Parts of Disposable Syringe                                                                                                                                                                                                  | 03.01.2021 | <b>Deferred.</b> Matter is under submission. Firm has imported the syringes from Japan and intending to send these syringes from its DTA plant to SEZ plant.                                                                                    |
| 185 | NUBENO HEALTHCARE PRIVATE LIMITED              | HQRXEXLAPPLY00306808<br>AM22 | DISPOSABLE SYRINGES WITH OR WITHOUT NEEDLE                                                                                                                                                                                   | 04.01.2021 | Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 48,50,462 syringe with the approval of Chairman EFC<br><b>EFC has approved the case on Post facto basis</b>   |
| 186 | DEEPAK CARE LIMITED                            | HQRXEXLAPPLY00307332<br>AM22 | 2ML Single Use Syringes Without Needle                                                                                                                                                                                       | 04.01.2021 | <b>Rejected.</b> Firm has not submitted the documentary proof in firms' own name and also failed to submit undertaking.                                                                                                                         |
| 187 | BECTON DICKINSON INDIA PRIVATE LIMITED         | HQRXEXLAPPLY00307673<br>AM22 | a. Syringe, A-D, 0.5ml, Soloshot Mini/BOX-100<br>b. Syringe, RUP, 2ml, ndl23G, B D/BOX-100<br>c. 2 ml Discardit with 25GX1 Needle<br>d. 2 ml Discardit with 25*G1                                                            | 04.01.2021 | Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 1,63,45,399 syringe with the approval of Chairman EFC                                                         |

|                                                                |                                        |                              |                                                                                        |            |                                                                     |
|----------------------------------------------------------------|----------------------------------------|------------------------------|----------------------------------------------------------------------------------------|------------|---------------------------------------------------------------------|
|                                                                |                                        |                              | Syringe 3ML LS EMERALD                                                                 |            | EFC has approved the case on Post facto basis                       |
| <b>(Formulation and API)</b>                                   |                                        |                              |                                                                                        |            |                                                                     |
| <b>Intra-Venous Immunoglobulin (IVIG)(formulation and API)</b> |                                        |                              |                                                                                        |            |                                                                     |
| 188                                                            | ALLEGIANCE PHARMA LLP                  | HQRXEXLAPPLY00314390<br>AM22 | HUMAN NORMAL IMMUNOGLOBULIN 5G 100ML (IMMUNOREL)                                       | 11.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 189                                                            | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00315062<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml     | 11.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 190                                                            | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00316507<br>AM22 | Human Normal Immunoglobulin For Intravenous Administration B.P. 5% Solution 100ml      | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 191                                                            | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00317891<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml     | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 192                                                            | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00317937<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml     | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 193                                                            | NIVIRA EXPORTS                         | HQRXEXLAPPLY00319461<br>AM22 | Immuoglobulin for IV Use -5G (Bottle 100 ML) 5G B.P                                    | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 194                                                            | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319506<br>AM22 | Human Normal Immunoglobulin for Intravenous administration B.P. 5 PCT, 100 ML          | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 195                                                            | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319509<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P.,5% solution, 100 ML    | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 196                                                            | NIVIRA EXPORTS                         | HQRXEXLAPPLY00319557<br>AM22 | Immunoglobulin for IV Use -5G (Bottle 100 ML) 5% B.P.<br>Immunoglobulin for IV Use -5G | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |

110

|     |                                        |                              |                                                                                                        |            |                                                                      |
|-----|----------------------------------------|------------------------------|--------------------------------------------------------------------------------------------------------|------------|----------------------------------------------------------------------|
|     |                                        |                              | (Bottle 100 ML) 5% B.P.                                                                                |            |                                                                      |
| 197 | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319573<br>AM22 | Human Normal Immunoglobulin For Intravenous Administration BP 5% Solution, 100ml                       | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 198 | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319574<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% solution 100ml                     | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 199 | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319575<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml                     | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 200 | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319577<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml & 200ml             | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 201 | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319579<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml & 10% Solution 50ml | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 202 | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319664<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml                     | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 203 | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319668<br>AM22 | Human Normal Immunoglobulin for Intravenous administration B.P., 5% solution, 100 ml                   | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 204 | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319671<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml                     | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 205 | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319673<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml                     | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |

908

|                                         |                                        |                              |                                                                                                  |            |                                                                      |
|-----------------------------------------|----------------------------------------|------------------------------|--------------------------------------------------------------------------------------------------|------------|----------------------------------------------------------------------|
| 206                                     | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319675<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml               | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 207                                     | RELIANCE LIFE SCIENCES PRIVATE LIMITED | HQRXEXLAPPLY00319712<br>AM22 | Human Normal Immunoglobulin for Intravenous Administration B.P., 5% Solution 100ml               | 15.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 208                                     | NIVIRA EXPORTS                         | HQRXEXLAPPLY00322507<br>AM22 | Immuglobulin for IV use 5G (Bottle 100 ML) 5% B.P                                                | 18.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 209                                     | NIVIRA EXPORTS                         | HQRXEXLAPPLY00322508<br>AM22 | Immuglobulin for IV use 5G (Bottle 100ML) 5% B.P                                                 | 18.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| <b>Enoxaparin (formulation and API)</b> |                                        |                              |                                                                                                  |            |                                                                      |
| 210                                     | BRAWN LABORATORIES LIMITED             | HQRXEXLAPPLY00315193<br>AM22 | ENOXAPARIN SODIUM INJECTION USP 40 MG / 0.4 ML                                                   | 11.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 211                                     | BRAWN LABORATORIES LIMITED             | HQRXEXLAPPLY00315814<br>AM22 | ENOXAPARIN SODIUM INJECTION USP 40 MG / 0.4 ML<br>ENOXAPARIN SODIUM INJECTION USP 60 MG / 0.6 ML | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 212                                     | EMCURE PHARMACEUTICALS LIMITED         | HQRXEXLAPPLY00316162<br>AM22 | Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)                                            | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 213                                     | ATLANTA BIOLOGICAL PRIVATE LIMITED     | HQRXEXLAPPLY00316312<br>AM22 | ENOXAPARIN SODIUM INJECTION BP 40 MG/0.40 ML<br>ENOXAPARIN SODIUM INJECTION BP 60 MG/0.60 ML     | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 214                                     | EMCURE PHARMACEUTICALS LIMITED         | HQRXEXLAPPLY00316646<br>AM22 | Lomoh 20 Injection (Enoxaparin Sodium Injection 20mg)                                            | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 215                                     | EMCURE PHARMACEUTICALS LIMITED         | HQRXEXLAPPLY00316649<br>AM22 | Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)                                            | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |

|     |                                         |                              |                                                                                                                |            |                                                                     |
|-----|-----------------------------------------|------------------------------|----------------------------------------------------------------------------------------------------------------|------------|---------------------------------------------------------------------|
| 216 | EMCURE<br>PHARMACEUTICALS LIMITED       | HQRXEXLAPPLY00316650<br>AM22 | Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)                                                          | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 217 | EMCURE<br>PHARMACEUTICALS LIMITED       | HQRXEXLAPPLY00316651<br>AM22 | Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)<br>Lomoh 80 Injection (Enoxaparin Sodium Injection 80mg) | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 218 | EMCURE<br>PHARMACEUTICALS LIMITED       | HQRXEXLAPPLY00316653<br>AM22 | Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)<br>Lomoh 80 Injection (Enoxaparin Sodium Injection 80mg) | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 219 | EMCURE<br>PHARMACEUTICALS LIMITED       | HQRXEXLAPPLY00316657<br>AM22 | Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)                                                          | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 220 | EMCURE<br>PHARMACEUTICALS LIMITED       | HQRXEXLAPPLY00316665<br>AM22 | Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)<br>Lomoh 80 Injection (Enoxaparin Sodium Injection 80mg) | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 221 | EMCURE<br>PHARMACEUTICALS LIMITED       | HQRXEXLAPPLY00316667<br>AM22 | Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)                                                          | 12.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 222 | EMCURE<br>PHARMACEUTICALS LIMITED       | HQRXEXLAPPLY00317735<br>AM22 | Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)                                                          | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 223 | MANKIND<br>PHARMA<br>LIMITED            | HQRXEXLAPPLY00317826<br>AM22 | ENOXAKIND 40 INJECTION (ENOXAPARIN INJECTION 0.4)<br>ENOXAKIND 60 INJECTION (ENOXAPARIN INJECTION 0.6)         | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 224 | UNITED<br>BIOTECH<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00318262<br>AM22 | NOXAPARIN 40 ( ENOXAPARIN INJECTION 40MG )<br>NOXAPARIN 60 ( ENOXAPARIN INJECTION 60MG )                       | 14.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 225 | EMCURE<br>PHARMACEUTICALS LIMITED       | HQRXEXLAPPLY00317397<br>AM22 | Lomoh 80 Injection (Enoxaparin Sodium Injection 80mg)                                                          | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |

ac

|     |                                   |                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |            |                                                                      |
|-----|-----------------------------------|------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|----------------------------------------------------------------------|
|     | CALS LIMITED                      |                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |            |                                                                      |
| 226 | EMCURE<br>PHARMACEUTICALS LIMITED | HQRXEXLAPPLY00317399<br>AM22 | Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)<br>Lomoh 80 Injection (Enoxaparin Sodium Injection 80mg)                                                                                                                                                                                                                                                                                                                                                                                          | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 227 | VENUS<br>REMEDIES<br>LIMITED      | HQRXEXLAPPLY00317400<br>AM22 | ENOXAPARIN SODIUM INJECTION<br>BP (80mg/0.8ml) Each Pre-Filled Syringe contains: Enoxaparin Sodium BP ..... 80mg Water For Injection<br>BP ... . q.s to 0.8ml<br><br>ENOXAPARIN SODIUM INJECTION<br>BP (60MG/0.6ML) Each Pre-Filled Syringe contains: Enoxaparin Sodium BP ..... 60 mg Water For Injection<br>BP .. . q.s to 0.6ml<br><br>ENOXAPARIN SODIUM INJECTION<br>BP (40MG/0.4ML) Each Pre-Filled Syringe contains: Enoxaparin Sodium BP .. . 40mg Water For Injection BP ., ..... q.s to 0.4 ml | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 228 | EMCURE<br>PHARMACEUTICALS LIMITED | HQRXEXLAPPLY00317402<br>AM22 | Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 229 | EMCURE<br>PHARMACEUTICALS LIMITED | HQRXEXLAPPLY00317404<br>AM22 | Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 230 | EMCURE<br>PHARMACEUTICALS LIMITED | HQRXEXLAPPLY00317405<br>AM22 | Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)<br>Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)                                                                                                                                                                                                                                                                                                                                                                                          | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 231 | EMCURE<br>PHARMACEUTICALS LIMITED | HQRXEXLAPPLY00317408<br>AM22 | Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 232 | EMCURE<br>PHARMACEUTICALS LIMITED | HQRXEXLAPPLY00317410<br>AM22 | Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)<br>Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)                                                                                                                                                                                                                                                                                                                                                                                          | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |

228



|     |                                          |                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |            |                                                                      |
|-----|------------------------------------------|------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|----------------------------------------------------------------------|
|     |                                          |                              | Sodium Injection 60mg)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |            |                                                                      |
| 233 | EMCURE<br>PHARMACEUTICALS LIMITED        | HQRXEXLAPPLY00317411<br>AM22 | Lomoh 80 Injection (Enoxaparin Sodium Injection 80mg)                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 234 | EMCURE<br>PHARMACEUTICALS LIMITED        | HQRXEXLAPPLY00317416<br>AM22 | Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)<br>Lomoh 60 Injection (Enoxaparin Sodium Injection 60mg)                                                                                                                                                                                                                                                                                                                                                                                                | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 235 | EMCURE<br>PHARMACEUTICALS LIMITED        | HQRXEXLAPPLY00317418<br>AM22 | Lomoh 40 Injection (Enoxaparin Sodium Injection 40mg)                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 236 | EMCURE<br>PHARMACEUTICALS LIMITED        | HQRXEXLAPPLY00317420<br>AM22 | Lomoh 40 Injection                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 237 | VENUS<br>REMEDIES<br>LIMITED             | HQRXEXLAPPLY00317544<br>AM22 | ENOXAPARIN SODIUM INJECTION<br>BP (80mg/0.8ml) Each Pre-Filled Syringe contains: Enoxaparin Sodium BP ..... 80mg Water For Injection<br>BP ..... q.s to 0.8ml<br><br>ENOXAPARIN SODIUM INJECTION<br>BP (60MG/0.6ML) Each Pre-Filled Syringe contains: Enoxaparin Sodium BP ..... 60 mg Water For Injection<br>BP .. ..... q.s to 0.6ml<br><br>ENOXAPARIN SODIUM INJECTION<br>BP (40MG/0.4ML) Each Pre-Filled Syringe contains: Enoxaparin Sodium BP ..... 40mg Water For Injection BP .., ..... q.s to 0.4 ml | 13.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 238 | ADLEY<br>FORMULATIONS PRIVATE<br>LIMITED | HQRXEXLAPPLY00318328<br>AM22 | Enoxaparin Sodium Injection USP(40 mg/0.4 ml)                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 14.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |
| 239 | RUSAN<br>PHARMA<br>LIMITED               | HQRXEXLAPPLY00318375<br>AM22 | ENOXAPARIN SODIUM INJECTION<br>BP 40 MG 0.4 ML PRE-FILLED SYRINGE ( RUPARIN 40 )<br><br>ENOXAPARIN SODIUM INJECTION                                                                                                                                                                                                                                                                                                                                                                                           | 14.01.2022 | Deferred due to want of comments/NOC from M/o HFW & Deptt. of Pharma |

9/1/22

|     |                                            |                              |                                                                                                                                                                            |            |                                                                     |
|-----|--------------------------------------------|------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|---------------------------------------------------------------------|
|     |                                            |                              | BP 40 MG 0.4 ML PRE-FILLED SYRINGE ( RUPARIN 40 )                                                                                                                          |            |                                                                     |
| 240 | ZEE LABORATORIES LIMITED                   | HQRXEXLAPPLY00318611<br>AM22 | (Code lineame J0113) Low Molecular weight Heparine Injection (Enoxaparin) 40mg/0.4ml                                                                                       | 14.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 241 | CELON LABORATORIES PRIVATE LIMITED         | HQRXEXLAPPLY00320542<br>AM22 | Enoxaparin Injection 40MG ( Enoxel 40 )<br>Enoxaparin Injections 60MG ( Enoxel )                                                                                           | 17.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 242 | MARKSANS PHARMA LIMITED                    | HQRXEXLAPPLY00320802<br>AM22 | Enoxapirin 20MG/0.2ML<br>Enoxapirin 40MG/0.4ML<br>Enoxapirin 60MG/0.6ML                                                                                                    | 17.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 243 | CIPLA LIMITED                              | HQRXEXLAPPLY00320914<br>AM22 | Enclex 40 mg PFS / Enoxaparin 40mg Injection<br>Enclex 60 mg PFS / Enoxaparin 60mg Injection                                                                               | 17.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 244 | NEOVEL PHARMA PRIVATE LIMITED              | HQRXEXLAPPLY00321027<br>AM22 | ENOXAPARIN SODIUM INJECTION USP 40mg/0.4 ml<br>ENOXAPARIN SODIUM INJECTION USP 60 mg/0.6 ml                                                                                | 17.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |
| 245 | STANEX DRUGS AND CHEMICALS PRIVATE LIMITED | HQRXEXLAPPLY00323208<br>AM22 | Enoxaparin Sodium inj 80mg 0,8ml N2 with safety device<br>Enoxaparin Sodium inj 60mg 0,6ml N2 with safety device<br>Enoxaparin Sodium inj 40mg 0,4ml N2 with safety device | 18.01.2022 | Deferred due to want of comments/NOC from M/o HFW &Deptt. of Pharma |

**Note :**

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

*AS*

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

\*\*\*\*\*

